

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY
SHAREHOLDERS OF BHANDARI HOSIERY EXPORTS LIMITED**

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**CASH OFFER FOR ACQUISITION OF UPTO 17,14,811 FULLY PAID UP EQUITY SHARES OF
RS. 10/- EACH FROM SHAREHOLDERS OF BHANDARI HOSIERY EXPORTS LIMITED**

This Corrigendum to the Public Announcement ("PA") is being issued by **SOBHAGYA Capital Options Limited ("SCOL")**, [hereinafter referred to as the "**Manager to the Offer**"] on behalf of Mr. Nitin Bhandari and Ms. Nitika Bhandari [hereinafter referred to as the "**Acquirers**"], to the equity shareholders of Bhandari Hosiery Exports Limited [hereinafter referred to as "BHEX" or "Target Company"], having its registered office at Bhandari House, Village Meherban, Rahon Road, Ludhiana; pursuant to and in compliance with among others, Regulation 11(1) of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**Takeover Regulations**" or the "**Regulations**").

The Shareholders/beneficial owners are requested to note the following developments/amendments with respect to and in connection with the Public Announcement ("PA") dated April 21, 2008.

1. Final Revised Schedule of Activities

The Final Revised Schedule of Activities pertaining to the offer are as per the table below, shareholders of BHEX are requested to take note of the changes in dates as per the revised schedule:-

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Date of Public Announcement	21.04.2008	Monday	21.04.2008	Monday
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter Offer would be sent)	28.04.2008	Monday	28.04.2008	Monday
Last date for a competitive bid, if any	12.05.2008	Monday	12.05.2008	Monday
Date by which Letter of Offer will be posted to shareholders	28.05.2008	Wednesday	27.06.2008	Friday
Date of opening of the Offer	12.06.2008	Thursday	02.07.2008	Wednesday
Last date for Revising the Offer Price/ Number of Shares	23.06.2008	Monday	10.07.2008	Thursday
Last date for withdrawing acceptances tendered by shareholders	27.06.2008	Friday	16.07.2008	Wednesday
Date of closing of the Offer	02.07.2008	Wednesday	21.07.2008	Monday
Date of communicating acceptance/ rejection and payment of consideration for accepted shares/ dispatch of the share certificate in case of rejection.	17.07.2008	Thursday	05.08.2008	Tuesday

2. General

This announcement should be read in conjunction with the PA as published in Business Standard (English; All Editions) (Hindi; All Editions) & Jagbani (Punjabi/Gurumukhi/ Ludhiana) on 21st April 2008. The terms not defined herein will have the same meaning as defined in PA or Letter of Offer. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of offer and Acceptance form cum Withdrawal form.

The Acquirer accept full responsibility for the information contained in this corrigendum to the PA and also for the obligations of the Acquirer as laid down in the Takeover Regulations.

PA dated April 21, 2008 and this corrigendum to the PA are also available on SEBI website at www.sebi.gov.in. Eligible persons to the offer may also download a copy of the letter and Acceptance cum Withdrawal Form which will be available on SEBI website.

Issued by Manager to the Offer on behalf of the Acquirers i.e. Mr. Nitin Bhandari and Ms. Nitika Bhandari,

MANAGER TO THE OFFER



SOBHAGYA CAPITAL OPTIONS LTD.

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Date: 23 .06.2008

Place: New Delhi